

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 14
CP-24/ND/2021

IN THE MATTER OF:

Satender Kumar ... Applicant/Petitioner

Vs

CV & Co. ... Respondent
Through Partner Mr Chetan Vijay

Order under Section 140(5)

Order delivered on 27.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shailendra Singh, Ms. Muskaan Garg,
Advocates

For the Respondent :

ORDER

Proxy Counsel states that the arguing counsel is not available and seeks adjournment.

List the matter on **23.02.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)